

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.102**  
IB-936/(ND)/2020

**IN THE MATTER OF:**

**The Vilas Condominium Association  
Vs.  
MGF Developments Limited**

**....FINANCIAL CREDITOR**

**....CORPORATE DEBTOR**

**SECTION :**

**U/s. 7 IBC, 2016**

**Order delivered on 05.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Prateek Vats,  
Advocates

For the Respondent/CD :

For the Intervener :

**ORDER**

Both sides are present. It is stated that the Rejoinder has been filed but the same is not found in the Court file.

The Registry is directed to upload the same and the parties are directed to file the Notes on submissions containing two pages. The matter is posted for making final submissions.

List on 19.3.2021.

- sd -

**(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)**

- sd -

**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)**

Surjit